

Sixteenth Loksabha

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Title: Introduction of the Protection of Children from Sexual Offences (Amendment) Bill, 2017 (Amendment of section 2, etc.).

SHRI KALIKESH N. SINGH DEO (BOLANGIR): I beg to move for leave to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.”

The motion was adopted.

SHRI KALIKESH N. SINGH DEO : I introduce** the Bill.